

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. J.C. JAGDALE  
COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 28-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	CRI REV APP	101223/2017	Ashok Hotchand Advani -Aplcnt. Vs Central Bureau of Investigation - Respdt.	Dinesh Tiwari and Associates
2	MISC APPLN CBI	100410/2020	Nandini Sumant Vs The State C.B.I.	B.K.Barve and Co.
3	MISC APPLN CBI	100411/2020	Ashwini P. Janorkar Vs The State C.B.I.	B.K. Barve and Co.
<b><u>DEFENCE EVIDENCE</u></b>				
4	SPL CASE CBI	100021/1998	CBI ACB NEW DELHI Vs Ramesh Rasiklal Desai Oth.	SPP Mirajkar Ms Mehta Co.
<b><u>ORDER</u></b>				
5	MISC APPLN CBI	100194/2018	CBI Vs Biotor Industries Ltd and others	
<b><u>ARGUMENT ON EXH.READY</u></b>				
6	SPL CASE CBI	100094/2009	State C.B.I.BS FC MUMBAI Vs Shrikrishna Laxman Ayachit Others	SPP Gonsalves Mr.ShingnapurkarLakara Mujumdar
<b><u>N.B.W.UNREADY</u></b>				
7	SPL CASE CBI	100035/2011	CBI BSMUMBAI Vs Rajendra Balu Shelke and Others	
8	SPL CASE CBI	100036/2012	The State CBI ACB Mumbai Vs Smt. Shwata Rajendra Shelke	

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<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE CBI	100036/2010	State CBI BS FC MUMBAI Vs Shekhar Mehta Others	
2	SPL CASE CBI	100052/2010	The State CBI BS AND FC MUMBAI Vs M-s Swati Diamonds and Others	
3	SPL CASE CBI	100053/2011	CBI BS and FC MUMBAI Vs N.N. Shenoy	
<b><u>REPLY/SAY</u></b>				
4	MISC APPLN CBI	100305/2020	Amish Sharad Shah and Anr Vs The State of Maharashtra Through the Commissioner of Police Crime Branch, CID	Sandeep Bali
<b><u>WRITTEN ARGUMENTS</u></b>				
5	SPL.CASE	100042/1997	State Vs Chain Roop Bhansali ors.	Smt.Khot

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>REPLY/SAY</u></b>				
1	MISC APPLN CBI	100851/2020	Ramesh D Ajmera Vs CBI BS FC	Ravi Hirani
<b><u>DISCHARGE APPLICATION</u></b>				
2	SPL CASE CBI	100048/2012	The State CBI BS FC MUMBAI Vs Rajat Pharmachem Ltd.and other	
3	SPL CASE CBI	100068/2012	The State CBI BSFC Vs Rajat Pharmachem Ltd.and other	
4	SPL CASE CBI	100079/2012	The State CBI BSFC Vs Vijay Pralhad Bendra and 1 other	
5	SPL CASE CBI	100011/2013	The State CBI BS FC MUMBAI Vs Rajat Pharmachem Ltd.and other	
<b>Sub Matter: SPL CASE CBI/0100058/2013</b>				
6	SPL CASE CBI	100058/2013	The State CBI BSFC Vs vijay Pralhad Bendre and other	
<b>( Main Matter SPL CASE CBI/0100011/2013)</b>				
7	SPL CASE CBI	100072/2013	The State CBI BSFC Vs Rajat Pharmachem Ltd. and Inderjeet Arya and 9 other	
8	SPL CASE CBI	100086/2013	The State CBI BSFC Vs Vijay Pralhad Bendre and another	
9	SPL CASE CBI	100107/2015	The State CBI BS and FC Vs Vijay Pralhad Bendre and another	

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 51 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 01-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
1	CRI APPEAL	100157/2017	Philip Simon-Aplnt. Vs Central Bureau of Investigation BS and FC-Respdt.	Sujit B. Shelar
2	CRI APPEAL	100158/2017	M. P. Abraham-Aplnt. Vs Central Bureau of Investigation (CBI) BS and FC-Respdt.	Sujit B. Shelar
3	CRI REV APP	100012/2018	Central Bureau of Investigation- Aplnt. Vs Rajendra Agarwal-Respdt.	P. P.
<b><u>EVIDENCE PART HEARD</u></b>				
4	SPL CASE CBI	100131/2004	State of Maharashtra BS FC Mumbai Vs Himanshu Suresh Gandhi	SPP Mr.ParekhMirajkarMujumdar
5	SPL CASE CBI	100117/2015	The State CBI Special Crime - 1 Vs Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	
<b>Sub Matter: SPL CASE CBI/010009/2016</b>				
<b><u>EVIDENCE</u></b>				
6	SPL CASE CBI	100009/2016	The State CBI Special Crime - 1 Vs Pratim Mukerjea @ Peter Mukerjea	
<b>( Main Matter SPL CASE CBI/0100117/2015)</b>				
<b><u>STAYED BY HONBLE HIGH COURT</u></b>				
7	SPL CASE CBI	100094/2002	CBI BSFC Banglore Vs M. Sadananda Shetty ors.	SPP
8	SPL CASE CBI	100038/2010	State CBI BS FC MUMBAI Vs Ravindranath Shenoy Parkal Others	
<b><u>B.A. NO. IN SPL. C. NO</u></b>				
9	SPL CASE CBI	100043/2018	STATE GOVERNMENT CBI Vs jatin Rajnikant Mehta and other	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
1	CRI APPEAL	100325/2015	Vasant Onkar Patil, Somnath K. Pardeshi, Anil Bhagwat Bauskar, Ms. Venus Eye Vision Ltd.@MA-962-15 Vs C.B.I. - Respdt.	Aniket U. Nikam
2	CRI M A	102190/2019	Paras D. Patawari- Applicant in MA 2638-16 in Appeal 1078-14 Vs M/s. Raphel Motors and Mr. K. R. Anthony	Jagdish B. Choudhury
3	MISC APPLN CBI	100372/2020	Anand Vijaikumar Singh Vs Central Bureau of Investigation, BS and FC	Bhave and Company
<b><u>COMPLIANCE</u></b>				
4	MISC APPLN CBI	100036/2020	Himanshu Vinodchandra Shah Vs CBI	M/s. A.S. Khan and Associates
<b><u>APPEARANCE</u></b>				
5	SPL CASE CBI	100011/2018	CBI BS and FC Vs M/s. Siddhi Vinayak Logistics Ltd and others 21	
6	SPL CASE CBI	100039/2018	STATE GOVERNMENT CBI BS and FC Vs Padmakar N. Deshpande	
<b><u>N.B.W.READY</u></b>				
7	SPL CASE CBI	100042/2014	The State CBI BSFC Vs Suja Koshy and others.	
<b>Sub Matter: SPL CASE CBI/0100032/2016</b>				
8	SPL CASE CBI	100010/2015	The State CBI BS AND FC Vs Suja Koshy and Ors.	
9	SPL CASE CBI	100032/2016	The State CBI BS and FC Vs Suja Koshy and 67 others	
<b>( Main Matter SPL CASE CBI/0100042/2014)</b>				